

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 40/16	IA 131/17 in TP 161/ 17	For Hearing on IA	391/ 394	Kwality Animal Feeds Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1 ATUL KULKARNI
BHARMANNA BALOJ - Petitioner

Kulke 

P.T.O.

Counsel for petitioner is present. IA 131/2017 is taken up today. Perused the office note.

This application is filed praying this Tribunal to order for amendment of the Scheme by changing the appointed date from 30.09.2015 to 01.04.2017. The application is accompanied by affidavit.

It is averred in the application that the approved scheme of amalgamation was filed in the Court with appointed date as 30.09.2015. Nearly, two years have passed from the date of filing and the main petition for approval of the Scheme is pending. Therefore, it has necessitated seeking for amendment of the appointed date from 30.09.2015 to 01.04.2017. Yesterday, Smt. M.R. Sinchana, appearing for ROC and RD was present and she reported no objection for granting the appointed date from 30.09.2015 to 01.04.2017.

In view of the averment made in the application, the Tribunal considers amendment is essential with regard to the appointed date. The counsel for petitioner has enclosed Board resolution dated 25.09.2017 wherein the Board of Directors have approved for change of appointed date from 30.09.2015 to 01.04.2017. The counsel further contended that the scheme empowers the Board of Directors to make amendment to the scheme.

I have seen the Board resolution and there are grounds for orders for amendment. In the result, I.A. No.131/2017 is allowed permitting the petitioner company to amend the appointed date from 30.09.2015 to 01.04.2017 in the scheme and also the petitioner is directed to file amended scheme.

For carrying out amendment and to file the amended copy, list it on 05.10.2017.



MEMBER (J)